On a request from the Government of Maharashtra the Medical Store Organisation of the Directorate General of Health Services have supplied Vitamin A 10,000 bottles of 100 ml. each (each ml. contains 200,000 I.U.). The Central Research Institute, Kasauli has also been requested to supply 100,000 dozes of tetanus toxoid.

BUILDING GRANTS TOINSTITUTIONS

582. MISS SAROJ PURUSHOTTAM KHAPARDE: SHRI K. L. N. PRASAD :

Wil the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of institutions state-wise under the various Universities which have been sanctioned financial assistance to expand their building capacities in order to accommodate more students; and

(b) the amount of money sanctioned and also the agency which ensures the proper utilisation of these funds?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The required information is being collected and will be laid on the Table of the Sabha in due course.

SENIORITY LIST FOR SCHEDULED CASTES AND SCHEDULED TRIBES

583. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of EDU CATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Education Directorate of Delhi Administration has not been maintaining separate seniority lists of the Scheduled Castes and Scheduld Tribes personnel serving in Delhi; and

(b) if so, whether instructions are being given to the authorities to do the needfu"

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THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) In accordance with the instructions contained in Government of India. of Personnel Department Office Memorandum No. 27/2/71-Est (SCT) dated the 27th November, 1972, 15 per cent and 7-1/2 per cent posts are reserved for Scheduled Castes and Scheduled Tribes respectively in the posts filled by promotion. In pursuance of these instructions, necessary steps are being taken by the Delhi Administration to prepare necessary eligibility lists.

DECLARATION OF NATIONAL HWAYS

584. SHR1MATI LAKSHMI KUMARI CHUNDAWAT:

SHRI MOHAMMED USMAN ARIF:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state what is the criteria generally adopted by the Government to declare any road as "National Highway"?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI M. B. RANA): Depending upon the *inter se* priority of individual schemes and the amount of plan provision available for making new additions to the existing National Highway System, the following are the criteria generally adopted for declaring a road as a National Highway:

(i) They should be the main highways running through the length and breadth of the country;

(ii) They should connect foreign high-ways;

(iii) They should connect capitals of States.

(iv) They should connect major ports and large industrial or tourist centres;

(v) They should meet strategic requirements.

In addition to these criteria, emphasis is given to the economic considerations also.

ENVIRONMENTAL IMPROVEMENT IN SOME CITIES OF MADHYA PRADESH

585. SHRI SAWAISINGH SISODIA : Will the Minister of WORKS AND HOU SING be pleased to state :

(a) whether it is a fact that Madyha Pradesh Government have sent to the Ceatral Government some schemes regarding environmental improvement in slum areas of Indore, Jabalpur and Bhopal; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes.

(b) Fifteen schemes so far received for Indore have been approved. Schemes relating to Jabalpur and Bhopal have been returned as these cities, at present, are not covered under the Central Scheme for Environmental Improvement of Slum Areas.

CENTRAL ROAD FUND

586. SHRI SAWAISINGH SISODIA : SHRI BALRAM DAS:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount credited to Central Road Fund during the Fourth Plan period;

(b) the amount allocated to various States during the above period;

(c) whether the amount allocated to Madhya Pradesh was in proportion to the sale of petrol in that State?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI M. B. RANA): (a) An amount of Rs. 2000.00 lakhs has been credited to the Central Road Fund in the 4th Plan so far from 1969-70 to 1972-73. A provision of Rs. 7 crore has been included in the budget estimates for 1973-74.

(b) A statement indicating the amount allotted tc. various States during the period from 1969-70 to 1972-73 under Central Road Fund (Allocation) is attached. [See Appendix LXXXIV, Annexure No. 30]

(c) Allocation share of the States, including the State of Madhya Pradesh, is worked out on the basis of proportionate sale of motor spirit in each State and the amount so worked out is held by the Government of India to the credit of the States concerned. The actual allotment during a year against the share worked out in the aforesaid manner is, however, made keeping in view a number of factors, such as

the State's Credit Balance, the total requirements projected by the various States and the budgetary provision available for distribution to States during a particular year.

ACCIDENTS IN DELHI

587. SHRI S. A. KHAIA MOHIDEEN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of persons died in road accidents in Delhi during the last 4 months, month-wise; and

(b) in how many cases, the DTC buses were involved?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI M. B. RANA): (a) 39, 40 28 and 32 persons were killed in road accidents in Delhi during the months of December, 1972 and January, February and March, 1973 respectively.

(b) D.T.C. buses were involved in 14 fatal accidents of which 5 were in Decem ber 1972, 4 in January 1973, 1 in Febru ary 1973 and 4 in March 1973.

परीक्षाओं में नकल

588. श्री राम सहायः क्या शिक्षा समाज कल्याण और संस्कृति मंत्री यह बतान की कृपा करेंगे कि:

(क) सरकार ने परीक्षान्नों में विद्यार्थियों को नकल करने से रोकने के लिय कितने दल गठित किए और उन पर कितना खर्च हया ; और